

cases 2017 are pending in the Supreme Court, and the amount approximately is...

**SHRI VIRENDRA VERMA:** Since when is the oldest?

**MR. CHAIRMAN:** The Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### Payment of Hill Compensatory Allowance to the Central Government Employees posted in Simla

\*187. **SHRI ANAND SHARMA:**  
**SHRI PAWAN KUMAR**  
**BANSAL:**

Will the Minister of FINANCE be pleased to state:

(a) whether benefit on the basis of the order of the Ministry of Finance to merge DA and ADA upto 320 points of the average price index with pay for the payment of city compensatory allowance is being given to the Central Government employees posted in Shimla towards payment of hill compensatory allowance; and

(b) if not, what are the reasons for the disparity?

**THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH):**  
(a) and (b) Dearness Allowance sanctioned upto the average index level of 320 point has been merged with pay specifically for the purpose of retirement benefits, HRA and CCA. This is based on an agreement reached with the Staff Side of the National Council (Joint Consultative Machinery).

#### Raids at the premises/factories of Brass and Copper Pipe Dealers in Bombay and Thane

\*188. **SHRI BISWA GOSWAMI:** Will the Minister of FINANCE be pleased to state:

(a) whether raids were conducted at the premises/factories of brass and copper

pipe dealers in Bombay and Thane by the Directorate of Anti-Evasion (excise) during February, 1985; and

(b) if so, what are the details of the seizures from these premises?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI):** (a) and (b). Yes Sir, Searches were conducted in the premises of the manufacturers of shells, blanks, pipes/tubes of copper and copper alloys on the 28th February, 1985 by the Directorate of Anti Evasion (Central Excise) at Bombay, Thane and other places.

Excisable goods weighing about 73.00 M.T. (approx.) and valued at Rs. 29 lakhs (Approx.) were seized alongwith records, in Bombay and Thane.

#### Setting up of a Steel Plant at Ghazipur (U.P.)

\*189. **SHRI KAPIL VERMA:** Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) what is the present position regarding the steel plant proposed to be set up by the Steel Authority of India Limited at Ghazipur in Uttar Pradesh; and

(b) what are the causes for delay, if any, in starting the work on the plant?

**THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE):**  
(a) and (b) The Steel Authority of India Ltd. (SAIL) had proposed setting up of a unit in Ghazipur (U.P.) to manufacture cold formed sections. As the proposal was based only on a limited market survey for the products. It was decided by Government that before taking an investment decision MECON, the consultants of SAIL, should carry out a detailed market survey. This survey is expected to be completed by the end of June, 1985.